

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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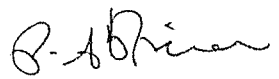
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.11.2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1.	JERIN ADHER. For Roshan Atiy	Petitioner	
2)	Kartik Seshadri Abhinav Parthasarathy	counsel for Respondents	

ORDER

Counsels for both the parties are present. List on 20.12.2018 for hearing.


(B.S.V.PRAKASH KUMAR)
MEMBER (JUDICIAL)